GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2342
ANSWERED ON:24.11.2010
SANSKRITI SCHOOL
Gangaram Shri Awale Jaywant;Paranjpe Shri Anand Prakash;Reddy Shri Anantha Venkatarami

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the grants provided to Sanskriti School during the last three years and the current year, year-wise;
- (b) the criteria for giving grants and the reasons for which the grants were given during the above period alongwith the details of utilisation report and audit carried out in this regard;
- (c) whether the Ministry of Finance and the Ministry of Railways have approved the above stated grant;
- (d) if so, the details thereof;
- (e) the special benefits given to the employees of the Ministry of Railways by the Sanskriti School;
- (f) the details of criteria of admission and fees charged per month from students by the school;
- (g) whether the Government has proposed to open more Sanskriti Schools in other parts of the country as reported in the media; and
- (h) if so, the details thereof, State-wise and location-wise alongwith the criteria/reasons therefor?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a): The details of grants-in-aid provided by Central Government to Sanskriti School during the last three years and the current year, year-wise are as under:-

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Year Amount (Rs. In lakhs)
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2007-08 187.11 2008-09 92.325 2009-10 NIL 2010-11 NIL (till date)

- (b): Grants to Sanstriti School have been given for capital works only. Grants-in-aid under reference were given to Sanskriti School for construction of Annex block in the premises, which have been fully utilized by Sanskriti School for the said purpose. Utilization Certificates have been received from Sanskriti School and annual accounts of the school for 2007-08, 2008-09 have been audited by the Chartered Accountants. In their opinion, proper books of accounts have been maintained and the Balance Sheet and Income and Expenditure Account are in agreement with the books of accounts.
- (c) and (d): Grants-in-aid were given to Sanskriti School after obtaining the concurrence of the Ministry of Finance and with the approval of the Cabinet. The question of obtaining approval of the Ministry of Railways does not arise.
- (e): Sanskriti School has reserved 60% of its seats to cater to the wards of the officers of the Government including Railways. There are no other special benefits given to the employees of the Ministry of Railways.
- (f): Admissions for nursery classes in Sanskriti School are made as per the guidelines of the Government of NCT, Delhi. Further, 60 percent seats are reserved for the wards of Civil Services/Defence Cadre and Allied Services, 15 percent for the wards of the economically weaker sections and 5 percent for the wards of the staff.

For all other classes the admissions are restricted to the wards of Central Government Servants coming on transfer to Delhi. In their cases, the admissions are based on performance in the entrance test, and vacancies available in respective classes.

Fee structure for 2010-2011 is as in the Annexure.

(g) and (h): Government is finalizing a policy/guideline for setting up Sanskriti type schools in other parts of the country.

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 2342 FOR 24.11.2010

Fee charged from the students of Sanskriti School for the year 2010-2011

Category Class Annual Fee (Rs) Average monthly fee (Rs.)

Civil Nursery 73,285 6107
Prep to V 48,280 4023
VI to X 49,247 4103
XI to XII 50,212 4184
General Nursery 98,462 8205
Prep to V 80,191 6682
VI to X 81,571 6797
XI to XII 82,951 6912